

F.No. 01(03)/Roster/CESTAT/2024-Part-II  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 05.06.2024

**ORDER NO. 67 of 2024 (Revised)**

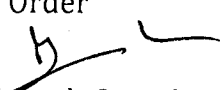
Hon'ble President is pleased to partially modify the roster order no. 53 of 2024 for CESTAT, New Delhi on 26.06.2024 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 26.06.2024 at 2:30 p.m.	Dr. Rachna Gupta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Part Head Matters:  C/51482/2022 Mittal Impex vs. CC, New Delhi
		C/51457/2022 Dinesh Kumar Verma vs. CC, New Delhi
		C/52216/2022 M/s. Shigura Devices & Systems Pvt. Ltd. vs. CC, New Delhi

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Mukesh Gupta)  
Deputy Registrar

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SPS to Hon'ble President/ Hon'ble Members, CESTAT, New Delhi /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar